

No. F – 4- 201-14/ Accounts
Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg
Old Minto Road, New Delhi 110 002

Dated: 28th March 2011

To

Sub: Quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS – 15 (Revised) as on 31-03-11 for TRAI

Dear Sir,

Telecom Regulatory Authority of India (hereinafter referred to as TRAI) is inviting quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS – 15 (Revised) as on 31-03-11 from companies, firms or individuals who have adequate experience in the above job.

2. TRAI is having about 140 regular employees for which the computation of above liabilities is to be done.
3. The bidders may submit their quotations to schawla.ca@gmail.com by **3rd April 2011**.
4. TRAI reserves the right to reject any or all the offers without assigning any reason.

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Surendra Chawla
Deputy Advisor
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